

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 3109
TO BE ANSWERED ON 09TH AUGUST, 2024**

PENDING FUNDS OF NARI

3109. SHRI KALYAN BANERJEE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a sum of Rs. 2.70 crore of National Aids Research Institute (NARI), Pune is pending with a public sector organization for more than 12 years with an additional certain amount of interest, if so, the details thereof;
- (b) the details of total amount pending for Indian Council of Medical Research (ICMR) on different health projects of the country since 2020; and
- (c) the action and proposal of the Government to sanction/release health and laboratory research projects to the States, since 2020, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a): As informed by Indian Council of Medical Research (ICMR), a Bio-safety level 3 (BSL-3) Lab has been constructed in National Aids Research Institute (NARI), Pune through M/s. Hospital Services Consultancy Corporation (India) Limited [HSCC(I) Ltd.] - Public Sector Undertaking of Government of India. The Lab is operational since June 2011. An issue of interest of Rs. 2.71 Crores on the principal amount was raised with M/s HSCC(I) Limited. On 15.05.2023, M/s HSCC(I) Ltd. has refunded Rs 1.60 Crores to ICMR. An amount of Rs. 1.30 Crores approx. is still available with M/s. HSCC(I) Ltd. due to non-settlement of bill with its contractor.
- (b) As informed by ICMR, it releases funds to Central Public Works Department (CPWD) /authorized agencies for the construction of various infrastructure projects as per the agreed terms and conditions. The details of such funds released against various projects since financial year 2020-21 are given in Annexure-I. These infrastructure projects are in different stages of construction.
- (c) The Department of Health Research (DHR) sanctions the health research and laboratory infrastructure projects as per the respective scheme guidelines. The funds are released to Research Institutes, Medical colleges, etc. and not released to the State Governments. The number of Viral Research and Diagnostic Laboratories (VRDLs) and Multi-disciplinary Research Units (MRUs) sanctioned since 2020 is given in Annexure - II.

The Indian Council of Medical Research (ICMR), an autonomous body under DHR sanctions extramural and intramural research projects. Extramural research projects are sanctioned to various Medical Colleges, Dental Colleges, Research Institutes, NGOs etc.

There are specific Guidelines for various extramural research programmes for their review mechanism and operation of the projects. Invited projects involve screening and review of the research proposals by experts committee.

Also, ICMR has developed and deployed the electronic Project Management System (ePMS) for centralized project submission and evaluation and the eBill system for managing institutional expenditures and grants. This aimed at streamlining the submission, evaluation and financial aspects of project evaluations.

Annexure - I

Year-wise amount released to CPWD/authorized agencies on infrastructure projects of ICMR since the Financial year 2020-21

Year	Amount in Crores of Rupees
2020-21	101.17
2021-22	204.25
2022-23	114.11
2023-24	262.29
2024-25 (till date)	31.49

Viral Research and Diagnostic Laboratories (VRDLs) and Multi-disciplinary Research Units (MRUs) sanctioned since 2020-21:

S.No.	States	VRDLs	MRUs	Total
1.	Andaman & Nicobar Island	1	0	1
2.	Andhra Pradesh	2	0	2
3.	Arunachal Pradesh	1	1	2
4.	Assam	4	4	8
5.	Bihar	1	0	1
6.	Chhattisgarh	4	0	4
7.	Delhi-NCT	5	1	6
8.	Goa	1	0	1
9.	Gujarat	1	0	1
10.	Haryana	1	2	3
11.	Himachal Pradesh	3	1	4
12.	Jammu and Kashmir	2	0	2
13.	Jharkhand	1	1	2
14.	Karnataka	4	2	6
15.	Kerala	4	1	5
16.	Madhya Pradesh	0	2	2
17.	Manipur	0	1	1
18.	Maharashtra	2	0	2
19.	Mizoram	1	1	2
20.	Nagaland	0	1	1
21.	Odisha	4	2	6
22.	Punjab	2	0	2
23.	Rajasthan	2	3	5
24.	Tamil Nadu	1	0	1
25.	Telangana	1	4	5
26.	Uttar Pradesh	5	7	12
27.	West Bengal	3	1	4
